

**WEEKLY DISPATCH STATEMENT  
FROM 13-11-2023 TO 17-11-2023**

<u>VO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO./MISC ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		<b>FINAL ORDER NO.</b>		
<u>1</u>	<u>C/51823/2021</u>	<u>F.O/51445/2023</u>	<u>08-11-2023</u>	<u>16-11-2023</u>
<u>2</u>	<u>C/51874-51875/2021</u>	<u>F.O/51447-51448/2023</u>	<u>08-11-2023</u>	<u>16-11-2023</u>
<u>3</u>	<u>ST/52169/2018</u>	<u>F.O/51497/2023</u>	<u>08-11-2023</u>	<u>16-11-2023</u>
<u>4</u>	<u>ST/52623/2018</u>	<u>F.O/51498/2023</u>	<u>08-11-2023</u>	<u>16-11-2023</u>
<u>5</u>	<u>ST/52894/2018</u>	<u>F.O/51499/2023</u>	<u>08-11-2023</u>	<u>16-11-2023</u>
<u>6</u>	<u>ST/52899/2018</u>	<u>F.O/51500/2023</u>	<u>08-11-2023</u>	<u>16-11-2023</u>
<u>7</u>	<u>ST/52897/2018</u>	<u>F.O/51501/2023</u>	<u>08-11-2023</u>	<u>16-11-2023</u>
<u>8</u>	<u>C/50871/2019</u>	<u>F.O/51504/2023</u>	<u>13-11-2023</u>	<u>16-11-2023</u>
<u>9</u>	<u>C/51791/2022</u>	<u>F.O/51507/2023</u>	<u>08-11-2023</u>	<u>16-11-2023</u>
<u>10</u>	<u>ST/50253/2017</u>	<u>F.O/51508/2023</u>	<u>09-11-2023</u>	<u>16-11-2023</u>
<u>11</u>	<u>ST/52641/2018</u>	<u>F.O/51510/2023</u>	<u>08-11-2023</u>	<u>16-11-2023</u>
<u>12</u>	<u>ST/50147/2017</u>	<u>F.O/51511/2023</u>	<u>08-11-2023</u>	<u>16-11-2023</u>
<u>13</u>	<u>ST/52824/2018</u>	<u>F.O/51512/2023</u>	<u>08-11-2023</u>	<u>16-11-2023</u>
<u>14</u>	<u>ST/52828/2018</u>	<u>F.O/51513/2023</u>	<u>08-11-2023</u>	<u>16-11-2023</u>
<u>15</u>	<u>ST/52830/2018</u>	<u>F.O/51514/2023</u>	<u>08-11-2023</u>	<u>16-11-2023</u>
<u>16</u>	<u>ST/52843/2018</u>	<u>F.O/51515/2023</u>	<u>08-11-2023</u>	<u>16-11-2023</u>
<u>17</u>	<u>ST/52852/2018</u>	<u>F.O/51516/2023</u>	<u>08-11-2023</u>	<u>16-11-2023</u>
<u>18</u>	<u>ST/52914/2018</u>	<u>F.O/51520/2023</u>	<u>09-11-2023</u>	<u>16-11-2023</u>
<u>19</u>	<u>ST/52928/2018</u>	<u>F.O/51521/2023</u>	<u>09-11-2023</u>	<u>16-11-2023</u>
<u>20</u>	<u>ST/52929/2018</u>	<u>F.O/51522/2023</u>	<u>09-11-2023</u>	<u>16-11-2023</u>
<u>21</u>	<u>C/51098/2019</u>	<u>F.O/51524/2023</u>	<u>13-11-2023</u>	<u>16-11-2023</u>
<u>22</u>	<u>C/3-4/2011</u>	<u>F.O/51525-51526/2023</u>	<u>13-11-2023</u>	<u>16-11-2023</u>
<u>23</u>	<u>C/51513-51514/2018</u>	<u>F.O/51546-51547/2023</u>	<u>14-11-2023</u>	<u>16-11-2023</u>
		<b>MISC ORDER</b>		
<u>1</u>	<u>C/51823/2021</u>	<u>M.O/50347/2023</u>	<u>08-11-2023</u>	<u>16-11-2023</u>
<u>2</u>	<u>C/51056/2019</u>	<u>M.O/50348/2023</u>	<u>08-11-2023</u>	<u>16-11-2023</u>
<u>3</u>	<u>AD/55373/2023</u>	<u>M.O/50349/2023</u>	<u>08-11-2023</u>	<u>16-11-2023</u>
<u>4</u>	<u>AD/51870/2021</u>	<u>M.O/50350/2023</u>	<u>08-11-2023</u>	<u>16-11-2023</u>
<u>5</u>	<u>C/51977/2022</u>	<u>M.O/50353/2023</u>	<u>09-11-2023</u>	<u>16-11-2023</u>

  
**DEPUTY REGISTRAR**

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